

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of Judicial officers presiding over Commercial Courts at Vijayawada and Visakhapatnam, and two District Judges from each District in the cadre of Additional District and Sessions Judge to participate in the Workshop on “Discussions and Deliberations on Commercial Dispute Resolution & Arbitration: Navigating Commercial Courts Act” which is scheduled to be held on 05.07.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District - **Relief arrangements orders – Issued.**

READ: Letter Roc.No.108/APJA/2025 dated 24.06.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.527/2025-B.SPL. DATED:01.07.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Judicial Officers are nominated to participate in the workshop on “Discussions and Deliberations on Commercial Dispute Resolution & Arbitration: Navigating Commercial Courts Act” which is scheduled to be held on 05.07.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

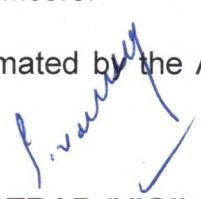
SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	SRI G. BHUPAL REDDY, Spl. Court for Trial and Disposal of Commercial Disputes, Vijayawada, Krishna District.
2.	SRI DABBIRU VIJAY GOUTAM Spl. Court for Trial and Disposal of Commercial Disputes, Visakhapatnam
	ANANTHAPURAMU DISTRICT
4.	SRI S.CHINA BABU, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
3.	SMT. T.HARITHA, Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram
	CHITTOOR DISTRICT
5.	SRI P.V.S.SURYA NARAYANA MURTHY, II Additional District And Sessions Judge, Chittoor at Madanapalle
6.	DR. N. SREENIVASA RAO, IX Additional District and Sessions Judge, Chittoor
	EAST GODAVARI DISTRICT
7.	SRI P. GOVARDHAN, VI Additional District & Sessions Judge (Fast Track Court), Kakinada, East Godavari District.
8.	SMT M. MADHURI, Judge, Family Court-cum-IX Additional District and Sessions Judge, East Godavari at Rajamahendravaram.

	GUNTUR DISTRICT
9.	SRI Y. NAGARAJA, II Additional District and Sessions Judge, Guntur
10.	SRI. G. CHAKRAPANI, Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.
	KADAPA DISTRICT
12.	SRI S.KRISHNAN KUTTY, V Additional District and Sessions Judge, Rayachoti, Kadapa District
11.	SMT.N.SANTHI, VI Additional District & Sessions Judge-cum-Judge, Family Court, Kadapa
	KRISHNA DISTRICT
13.	SRI P.PANDURANGA REDDY, VI Additional District and Sessions Court, Avanigadda
14.	SMT A. NAGA SAILAJA, XV Additional District and Sessions Judge, Nuzvid
	KURNOOL DISTRICT
16.	SMT. V.LAKSHMI RAJYAM ,VII Additional District Judge-cum-Special Court for trial of Offences against Women, Kurnool
15.	SMT M.SOBHA RANI, Special Judge for CBI Cases,Kurnool
	NELLORE DISTRICT
17.	SMT L. TEJOVATHI, III Additional District Judge, Nellore
18.	SRI K. SRINIVASA RAO, IV Additional District Judge, Nellore
	PRAKASAM DISTRICT
19.	SRI T.RAJA VENKATADRI, Special Judge for trial of cases under SCs and STs (POA) Act,1989-cum-VII Additional District and Sessions Judge,Ongole
20.	SMT. A.PURNIMA, III Additional District and Sessions Judge, Prakasam at Ongole.
	SRIKAKULAM DISTRICT
21.	SRI CH. VIVEK ANAND SRINIVAS, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam
22.	SRI S.M. PHANI KUMAR, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Srikakulam
	VISAKHAPATNAM DISTRICT
23.	SRI G.SHANMUKHA RAO, XIII Additional District and Sessions Judge, Gajuwaka
24.	KUM. C.K.GAYATHRI DEVI, II Additional District and Sessions Judge-cum-I Additional M.S.J, Visakhapatnam.

	VIZIANAGARAM DISTRICT
25.	SMT. M.MEENA DEVI, I Additional District and Sessions Judge, Vizianagaram
26.	SRI B.APPALA SWAMY, Special Judge for SCs & STs POA Act Court – Cum – IV Additional District & Sessions Judge, Vizianagaram
	WEST GODAVARI DISTRICT
27.	SMT. U.INDIRA PRIYADARSHINI, Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru
28.	SRI I. SRINIVASA MURTHY, Special Judge for Trail of Cases under SCs and STs(POA) Act-cum- VIII Additional District and Sessions Court, Eluru

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
6. **THE I ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
8. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.